

**National Scholarship Scheme by NHFDC**

\*225. SHRI RAM KUMAR KASHYAP: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of National Scholarship Scheme being implemented by the National Handicapped Finance and Development Corporation (NHFDC) for students with disabilities;

(b) the details of funds disbursed under the scheme during the last three years, State-wise and year-wise;

(c) whether the said scheme is available for students studying in various unaided higher educational institutions in the country;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT): (a) to (e) There is no National Scholarship Scheme being implemented by the National Handicapped Finance and Development Corporation (NHFDC) for Students with Disabilities (SwDs). However, prior to 31.12.2017, NHFDC was implementing a Scholarship Scheme under which 2500 Scholarships were awarded per year to SwDs to pursue degree and post graduate level technical and professional courses from recognized institutions.

(b) The State-wise scholarships awarded and amount released for the year 2014-15, 2015-16 and 2016-17 is given in the Statement (*See below*).

(c) and (e) Does not arise in view of (a) above. The Scheme closed from 31.12.2017 as the Department of Empowerment of Persons with Disabilities is also implementing similar schemes like Scholarship for Top Class Education and Post Matric Scholarship for SwDs through National Scholarship Portal.

***Statement******State-wise number of scholarships disbursed and amount released***

Sl. No.	State	2014-15		2015-16		2016-17	
		No.	Amount	No.	Amount	No.	Amount
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	145	9802501	189	14108309	127	9835612
2.	Andaman and Nicobar	0	0	0	0	0	0



1	2	3	4	5	6	7	8
3.	Arunachal Pradesh	0	0	1	81560	2	196776
4.	Assam	26	1472569	25	1811649	9	726337
5.	Bihar	332	23270609	297	24030723	183	15092964
6.	Chandigarh	0	0	0	0	0	0
7.	Chhattisgarh	36	2183274	34	2291024	32	2538699
8.	Dadra and Nagar Haveli	0	0	0	0	0	0
9.	Daman and Diu	0	0	0	0	0	0
10.	Delhi	81	6967878	80	7436300	61	6160882
11.	Goa	1	112203	1	109610	2	166865
12.	Gujarat	55	3636321	55	4088920	34	2816935
13.	Haryana	75	5946819	73	6609561	27	2033732
14.	Himachal Pradesh	8	493508	7	552452	6	475053
15.	Jammu and Kashmir	30	1794031	25	1796407	8	589119
16.	Jharkhand	93	5784343	80	5944605	53	5644571
17.	Karnataka	141	10292647	134	10707976	71	6868765
18.	Kerala	76	5928980	99	7583067	33	2432556
19.	Lakshadweep	0	0	0	0	0	0
20.	Madhya Pradesh	109	7311249	102	8002296	110	9206617
21.	Maharashtra	125	10925393	130	12261073	58	4637593
22.	Manipur	5	255189	4	260366	4	348279
23.	Meghalaya	0	0	1	25044	0	0
24.	Mizoram	0	0	0	0	0	0
25.	Nagaland	0	0	0	0	0	0
26.	Odisha	76	5017844	65	4973212	41	3388839
27.	Puducherry	3	124250	2	131081	2	130356
28.	Punjab	20	1382305	18	1450633	5	570696
29.	Rajasthan	44	2636521	55	4108513	54	4174864
30.	Sikkim	0	0	0	0	0	0
31.	Tamil Nadu	245	15437668	242	17788369	139	11039579



1	2	3	4	5	6	7	8
32.	Tripura	1	69454	2	160918	3	164631
33.	Uttar Pradesh	633	44962156	650	51497779	674	63639679
34.	Uttarakhand	28	2581857	26	2532695	13	2308055
35.	West Bengal	112	6827660	103	6935363	113	8902382
TOTAL		2500	175217229	2500	197279505	1864	164090436

### WRITTEN ANSWERS TO UNSTARRED QUESTIONS

#### Uranium required, extracted and imported for nuclear plants

2241. SHRI KIRANMAY NANDA: Will the PRIME MINISTER be pleased to state:

(a) the total quantity of uranium required annually to run nuclear power plants in the country at full capacity;

(b) the quantity of uranium, the country is able to extract and process; and

(c) the quantity of uranium presently being imported to run the plants?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) The approximate requirements of atomic fuel/uranium for Pressurised Heavy Water Reactors (PHWRs) are as follows:—

Unit Capacity (MW)	Annual requirement at 85% Capacity Factor (tons $\text{UO}_2$ )
220	45
540	100
700	125

The approximate requirements of atomic fuel/uranium for Light Water Reactors (LWRs) currently in operation are as given below:—

Unit Capacity (MW)	Annual Fuel Requirement (tons, low enriched uranium)
160	6 (at 85% CF)
1000	25 (at 90% CF)